

(c) the quota fixed for export from Kerala?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI): (a) The quantity and value of processed cashew kernels exported during 1988-89 were 34462 MT (provisional) and Rs. 279.41 crores (provisional) respectively.

(Source: Cashew Export Promotion Council)

(b) No target for export of cashew kernels for 1989-90 has yet been fixed.

(c) There are no quotas in regard to export of cashew, which is freely allowed.

[Translation]

#### Shortage of Staff in Nationalised Banks Branches in Bihar

7431. SHRIMATIMANORAMA SINGH: Will the Minister of FINANCE be pleased to state:

(a) the number of branches of the nationalised banks in Bihar;

(b) the number of such branches out of them where there are no officers for some years and the number of such branches which are under-staffed;

(c) the time by which this shortage will be met; and

(d) the arrangements being made by the Government to ensure appointment of senior officers in these branches without much delay?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) Reserve Bank of

India (RBI) has reported that as at the end of December, 1988, there were 2577 branches of Public Sector Banks in the State of Bihar.

(b) to (d). The information is being collected and will be laid on the Table of the House to the extent possible.

[English]

#### Health Scheme for Retired Railway Employees

7432. DR. A.K. PATEL: Will the Minister of RAILWAYS be pleased to state:

(a) the details regarding grades and categories of employees to be covered under the Retired Employees Liberalised health Scheme; and

(b) funds earmarked for this scheme for the year 1989-90?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) All grades and categories of retired railway employees, opting to join the Scheme, will be covered. In addition, all grades and categories of employees in service before 1.1.89 wishing to join the Scheme and those joining the service on or after that date, will also be covered, after their retirement.

(b) No separate funds have so far been earmarked.

#### Export of Leather Goods

7433. SHRI VIJAY N. PATIL: Will the Minister of COMMERCE be pleased to state:

(a) the amount of foreign exchange earned by the export of leather goods during 1986-87, 1987-88 and 1988-89;

(b) the details of leather goods being